

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.H. VIJAY PRASAD
Practicing Company Secretary

Counsel for the petitioner

Vijay Prasad

ORDER

Mr. T.H. Vijay Prasad, Practicing Company Secretary, Counsel for petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that settlement talks are going on and prayed for time. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)